



INTELLECTUAL  
PROPERTY INDIA  
PATENTS | DESIGNS | TRADE MARKS  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते



पेटेंट कार्यालय, भारत सरकार

The Patent Office, Government Of India

पेटेंट प्रमाण पत्र

Patent Certificate

(पेटेंट नियमावली का नियम 74)

(Rule 74 of The Patents Rules)

पेटेंट सं. / Patent No.

438227

आवेदन सं. / Application No.

201931051943

फाइल करने की तारीख / Date of Filing

14/12/2019

पेटेंटी / Patentee

Tripura University (A Central University)

प्रमाणित किया जाता है कि पेटेंटी को, उपरोक्त आवेदन में यथाप्रकटित **WATER PURIFICATION SYSTEM** नामक आविष्कार के लिए, पेटेंट अधिनियम, 1970 के उपबंधों के अनुसार आज तारीख दिसम्बर 2019 के चौदहवें दिन से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled **WATER PURIFICATION SYSTEM** as disclosed in the above mentioned application for the term of 20 years from the 14<sup>th</sup> day of December 2019 in accordance with the provisions of the Patents Act, 1970.



*[Signature]*

Controller of Patents

अनुदान की तारीख : 11/07/2023  
Date of Grant :

**टिप्पणी** - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, दिसम्बर 2021 के चौदहवें दिन को और उसके पश्चात प्रत्येक वर्ष में उसी दिन देय होगी।

**Note.** - The fees for renewal of this patent, if it is to be maintained, will fall / has fallen due on 14<sup>th</sup> day of December 2021 and on the

same day in every year thereafter.